

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
SINGLE MEMBER APPEAL BRANCH

Appeal No. E/2044/2007,2063/2007 – SM[BR]

Date 22/05/2009

Assistant Registrar
C.E.S.T.A.T, New Delhi
To :

1. M/S ARORA STEEL UDYOG (P) LTD.
2. M/S ARORA STEEL UDYOG (P) LTD.

H-6, INDL. AREA, NAINI, ALLAHABAD, U.P.

M/S ARORA STEEL UDYOG (P) LTD.

C.C.E ALLAHABAD

Appellant

Vs

Respondent

I am directed to transmit herewith a certified copy of Final order No. 455 - 456 / 2009 –SM[BR] dated 5.5.2009
passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944

Assistant Registrar
(SM Appeal Branch)

Copy to :

1. Respondent

C.C.E ALLAHABAD

38, M.G.MARG, CIVIL LINES, ALLAHABAD

2. Adv. / Consult

MR.S.P. OJHA

299, BAGHAMBARI HOUSING SCHEME, ALLAHPUR, ALLAHABAD, (UP)

3 S.D.R

4 ~~J.C.D.R.~~

5 Bar association, CESTAT, New Delhi

6 Director Publications, Customs, Excise. I.P. Estate, New Delhi

7 M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi - 3

8 Commercial Laws of India Pvt Ltd. Post Bag No. 1033, No.2(Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 M/s Manupatra Information Solutions Pvt Ltd. Excise & Customs Cases B-37, Sector - 1, Noida - 201301, Gautam Budh Nagar, (UP)

11 M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017

12 Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kuni, New Delhi - 110070

13 Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

14 Easy Service Tax Online Dot Com Pvt.Ltd.407A.Iscon Mall,Above Star India Bazar,Satellite Road,Ahmedabad-15

15 LAWCRUX Advisors Pvt Ltd, LAW House.1-8,Sector - 10, Faridabad 121003 (Harvana)

16 Office Copy

17 Guard file

Assistant Registrar
(SM Appeal Branch)

**IN THE CUSTOMS, EXCISE & SERVICE
TAX APPELLATE TRIBUNAL,
WEST BLOCK NO. 2, R.K. PURAM,
NEW DELHI**

COURT – III

**CENTRAL EXCISE APPEAL NO. 2044 & 2063
OF 2007-SM WITH E/C.O./205/07-SM**

[Arising out of Order-in-Appeal No. 88/CE/Alld/2007 dated 20.4.2007
passed by the Commissioner (Appeals), Customs & Central Excise,
Allahabad]

For approval and signature:

Hon'ble Mr. P.K. Das, Member (Judicial)

1.	Whether Press Reporters may be allowed to see the order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?	
2.	Whether it would be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	Yes
3.	Whether their Lordships wish to see the fair copy of the order?	
4.	Whether order is to be circulated to the Departmental authorities?	Yes

M/s. Arora Steel Udyog (P) Ltd.,

Appellants

Vs.

CCE, Allahabad

Respondent

Appearance:

Shri S.P. Ojha, Consultant for the appellants;
Shri M.M. Singh, D.R. for the Revenue

Coram:

Hon'ble Mr. P.K. Das, Member (Judicial),

Date of hearing/decision: 5th May, 2009

FINAL ORDER NO. 455 - 456/09 dated 5/5/09

Per P.K. Das:

In view of the fact that very meager amount^{v)} involved in this case, both the appeals are dismissed under proviso to Section 35B(1) of Central Excise Act, 1944.

(Dictated & pronounced in the Open Court.)

(P.K. DAS)
MEMBER (JUDICIAL)

RK